	(F	iling under clause (c	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	303804268	3	236761287	33.48		67042980		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	570265802	13	446604907	63.15		123660896		<u>Annexure 4</u>
5	Operational creditors (Workmen)	7	1181617	7	1181617	0.17				<u>Annexure 5</u>
6	Operational creditors (Employees)	12	1865059	12	1865059	0.26				<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	1129029	1	1129029	0.16				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	27438852	13	19703099	2.79		7735759		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	49	905684627	49	707244998	100.00		198439635		